

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Apeal No. 68 of 2013 & IA Nos. 423 of 2014 and 60 of 2015**

**Dated: 07<sup>th</sup> December, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Nabha Power Ltd. & Anr. .... Appellant(s)**

**Versus**

**Punjab State Power Corporation Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand Shrivastava

Counsel for the Respondent(s) : Mr. M.G.Ramachandran and  
Mr. Avinash Meno for R.No.1

Mr. Hemant Singh and Mr. Tabrez  
Malwat for R.No.2

**ORDER**

There is a request for adjournment on behalf of the appellant, accordingly, post this appeal for part arguments on **28<sup>th</sup> January, 2016**.

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

sh/hcj